

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 154 of 2020

In the matter of:

Sri Dhananda Laboratories Private Limited & Ors.Appellants

Vs.

Namireddy Raghu Ram Reddy & Ors.Respondents

Present

For Appellants: Dr. Lakshmi Narasimha, Ms. Soujanya Khetharaj and Ms. Bina Madhavan, Advocate.

For Respondents: Mr. S. Ravi, Sr. Advocate alongwith Mr. Nitin Chowdhary Pavulari, for R-1 and R-2.

ORDER
(Virtual Mode)

08.12.2020: The Office of the Registry is directed to List the matter on **06th January, 2021** under the caption 'Hearing'. Till then, the Interim Order dated 16.09.2020 passed by this Tribunal, shall continue.

[Justice Venugopal M.]
Member (Judicial)

[Alok Srivastava]
Member (Technical)

ha/nn